

(b) The Committee which is headed by Chief Secretary, Govt. of Gujarat, has representatives from the Governments of Haryana, Karnataka, Maharashtra, Orissa and Tamil Nadu and the National Informatics Centre. The terms of reference of the Committee are as follows:—

(i) Simplification of procedure for various approvals of industrial projects at the State level.

(ii) Prescription of a single format for the multiplicity of approval required at the State level.

(iii) Format for monitoring investment approvals, both domestic and foreign.

(iv) Suggest simplification of land acquisition laws and procedure for industrial venture.

Setting up of industries in Kanpur Dehat

5934. SHRI RAMNATH KOVIND: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Kanpur Dehat district in U.P. has been declared as an industrially backward district;

(b) if so, what specific steps the Central Government have taken to promote setting up of new industrial units in the said district;

(c) whether the Central Government have any proposal to set up any industrial projects in Kanpur Dehat district;

(c) if 90, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (e) Kanpur Dehat is a Centrally declared Industrially backward area. Industrialisation of a State is primarily the responsibility of the State Government concerned and

Central Government supplement such efforts wherever possible.

Problems in Khadi and Village Industries sector in Kerala

5935. SHRIMATI KAMLA SINHA:
SHRI RANJAN PRASAD
YADAV:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Khadi and Village industries sector in Kerala is facing a grave crisis with more than 80 per cent of Khadi institutions reported defunct due to a lack of funds and technical assistance; and

(b) if so, what are the reasons therefor and what steps are proposed to be taken by Government to ensure the survival and healthy recovery of the Khadi and Village industries in Kerala?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): i.. (a) No, Sir.

(b) Does not arise.

Closure of, Mandya National Paper Mills Limited

5936. SHRI K. RAHMAN KHAN: Will the PRIME MINISTER be pleased to state:

(a) whether the Hindustan Paper Corporation of India Limited has decided to close down its subsidiary company, Mandya National Paper Mills Limited, in Karnataka;

(b) if so, the reasons for the closure of the unit; and

(c) what is the total amount invested by the Hindustan Paper Corporation of India, so far, in this company after it has taken over?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY